

ITEM NO.803

COURT NO.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 870/2025

[Arising out of impugned final judgment and order dated 17-10-2024 in CRMWP No. 17435/2024 passed by the High Court of Judicature at Allahabad]

SUBHASH SINGH THAKUR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-08-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Divyesh Pratap Singh, AOR (mentioned by)

For Respondent(s) Mr. Pradeep Misra, AOR
Mr. Aaditya Aniruddha Pande, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the date already notified.*

(ASHA SUNDRIYAL)

DEPUTY REGISTRAR

Date as per system 09.09.2025.

(POONAM VAID)

ASSISTANT REGISTRAR